

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1500
ANSWERED ON:02.12.2005
CROP LOAN
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government is aware that the nationalised banks and other financial institutions are rejecting the crop loans for betelnut growers in Karnataka ;
- (b) if so, the reasons therefor ;
- (c) whether the Union Government are considering to issue orders to the nationalised banks and other financial institutions to review their decisions; and
- (d) if so, the time by which the final decision in this regard is likely to be taken and crop loans likely to be issued to the betelnut growers in Karnataka ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a)&(b) : No, Sir. The farmers of main betelnut producing districts like Shimoga, Chikmagalur, North Kanara and South Kanara in Karnataka are being provided crop loans by Nationalised Banks, District Central Co-operative Banks(DCCBs) and Regional Rural Banks(RRBs).
- (c)&(d): Do not arise in view of the (a)&(b) above,